

SHRI SOMNATH CHATTERJEE : I gave a Calling Attention notice regarding the driving out of Nepalese from Meghalaya...

MR. SPEAKER : I have already got things moving. I will let you know. You come to me.

SHRI SOMNATH CHATTERJEE : We have got it. I do not know whether you have seen it.

MR. SPEAKER : We will see.

PROF. MADHU DANDAVATE : What about the Maharashtra Governor ?

MR. SPEAKER : I am considering.

PROF. MADHU DANDAVATE : He will be dismissed otherwise. *(Interruptions)*

SHRI M. RAGHUMA REDDY : What about the Maharashtra Governor ?

MR. SPEAKER : I have already said it. We shall see to it.

(Interruptions)

MR. SPEAKER : What is it now ?

SHRI HANNAN MOLLAH (Uluberia) : The jute industry in West Bengal and Bihar is facing a crisis, because of synthetic granules. *(Interruptions)*

MR. SPEAKER : The Ministry of Agriculture is coming up for discussion.

SHRI HANNAN MOLLAH : It does not concern Agriculture Ministry.

(Interruptions)

MR. SPEAKER : We shall see. If you are not satisfied, we shall see. There is no difficulty. I am not averse to their interests. We shall see what best can be done.

SHRI SOMNATH CHATTERJEE : It is a straight demand, Polyester is substituted for jute. *(Interruptions)*

SHRI AMAL DATTA (Diamond Harbour) : Whatever we want to raise, you never allow. *(Interruptions)*

MR. SPEAKER : I will allow one by one. We are taking up one subject after another. We shall come to that also. Now Papers Laid.

12.08 hrs.

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grants of the Ministry of External Affairs for 1986-87.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for 1986-87.

[Placed in Library, See No. L T—2270/86]

Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for 1986-87.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for 1986-87.

[Placed in Library, See No. LT. 2271/86]

Review on the working of and Annual Report of Rehabilitation Plantations Ltd., Punalur for 1984-85 and statement for delay in laying these papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions under sub-section (1) of section 619A of the Companies Act, 1956.

(i) Review by the Government on the working of the Rehabilitation Plantations Limited, Punalur, for the year 1984-85.

(ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-2272/86]

Notifications under Customs Act, 1962 and Central Excise Rules, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table.

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

(i) G. S. R. 483 (E) published in Gazette of India dated the 7th March, 1986 together with an explanatory memorandum making certain amendment to Notification No. 136/86-Customs dated the 17th February, 1986 so as to explain the scope of the specific duty levy on Caustic Soda in lye form.

(ii) G.S.R. 485 (E) published in Gazette of India dated the 7th March, 1986 together with an explanatory memorandum making certain amendment to Notification Nos. 318 Customs dated the 2nd August, 1976, 197-Customs dated the 1st July, 1983, 86-Customs, 93-Customs and 136-Customs dated the 17th February 1986.

(iii) G.S.R. 486 (E) published in Gazette of India the 7th March, 1986 together with an explanatory memorandum making certain amendment to Notification No. 118 Customs dated the 17th February, 1986.

[Placed in Library. See No. LT-2273/86]

- (2) A copy of Notification No. G.S.R. 489 (E) (Hindi and English versions) published in Gazette of India dated the 11th March, 1986 together with an explanatory memorandum making certain amendment to Notification No. 53/86-CE dated the 10th February, 1986 so as to provide for complete exemption from excise duty on strips, wires, sheets plates and foils of gold used in the manufacture of articles of jewellery and parts thereof, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-2274/86]

Indian Forest Service (Pay) Amendment Rules, 1986

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table a copy of the Indian Forest Service Amendment Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 204 (E) in Gazette of India dated the 14th February, 1986 under sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library. See No. LT-2275/86]

12.09 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 13th March, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.10 hrs.

ANNOUNCEMENT RE : GROUP PHOTOGRAPH OF MEMBERS

[English]

MR. SPEAKER : As already intimated through Lok Sabha Bulletins of 6th and 11th instant, a group photograph of Members of Lok Sabha will be taken tomorrow, the 20th March, 1986 at 10.00 A.M. in Parliament House between Gate No. 1 and the Central Hall.